

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 1

Excise Appeal No. 252 of 2012

(Arising out of Order-in-Appeal No. CS/312/SURAT-II/2011 dated 21.12.2011 passed by Commissioner –(Appeals)-Surat-I)

Nakoda Textiles Ind Ltd.

Block No. 1, 12-16, Village-karanj, Tal Mandvi
Surat-Gujarat

...Appellant

VERSUS

C.C.E.-S.T.-Surat-II

New Central Excise Building,
Opp. Chowk Bazar, Surat,
Gujarat-395001

...Respondent

APPEARANCE:

Shri S. Suriyanarayanan, Advocate appeared for the Appellant
Shri Himanshu Nachane, Superintendent (AR) appeared for the Respondent

**CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)
HON'BLE MR. SATENDRA VIKRAM SINGH, MEMBER(TECHNICAL)**

DATE OF HEARING: 03.12.2025
DATE OF DECISION: 03.12.2025

The appeal is disposed of. For order see Excise Appeal No. 1408 of
2011.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

**(SATENDRA VIKRAM SINGH)
MEMBER (TECHNICAL)**

Neha